

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 14th MAY, 2024, 10:30 A.M.

**IA (IBC)/68/GB/2024
In CP (IB)/18/GB/2021**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

In the Matter of	R.S.H Agro Products Ltd. Vs Punjab National Bank. 2. HDFC Bank & 3. ICICI Bank.
Under Section	U/s 60(5) of IBC 2016, R/w 31A IBBI (Liquidation Process) Regulations, 2016

For Petitioner (s) :

For Respondent (s) : Ms. Sudha Sarma, R-1 in person

ORDER

IA (IBC)/68/GB/2024

No appearance for the Applicant. Ld. Liquidator Ms. S. Sarma, R-1, present in person.

Matter adjourned to **07.06.2024**.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
H.V. Subba Rao
Member (Judicial)